

(b) *Re. Naval Dockyard*: The question which Trade Union is to represent the workers at the lowest level is to be determined by the Negotiating Machinery at the top level, in accordance with the constitution of the Negotiating Machinery. This question has not been discussed so far.

Re. Air Force: The entire problem has to be examined carefully and is under consideration of the Government.

(c) A duly elected Works Committee is functioning in the Naval Dockyard, Bombay. Works Committees are not yet functioning in any of the Air Force installations.

Grants-in-aid to States

146. *Shri Panigrahi*: Will the Minister of Finance be pleased to state:

(a) the amount of financial assistance given to the various State Governments by way of grants-in-aid, during the First Five Year Plan period; and

(b) whether money granted has been fully utilised?

The Minister of Finance (*Shri T. T. Krishnamachari*): (a) and (b). The attention of the Hon. Member is invited to the information available in Annexure VII pages 278 to 281 of the printed Explanatory Memorandum on the Budget of the Central Government for 1957-58, which is in respect of all the States together. The details State-wise and information regarding part (b) of the question is being collected and will be placed on the Table of the Lok Sabha in due course.

हिमाचल प्रदेश में कर्मचारियों को
प्रतिकरात्मक भत्ता

१४७. { श्री नेक रास नेगी :
श्री पबल बेब :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि हिमाचल प्रदेश की डेउंग तथा कुमारसेन सब-तहसीलों के

सरकारी कर्मचारियों को बतन का ३३ प्रतिशत भाग प्रतिकरात्मक भत्ते के रूप में नहीं दिया जाता, जब कि इसी तरह महासु जिले के शिमला, कमुमपटी और मसोबरा तथा अन्य स्थानों, जैसे कोटगढ, कोटबाई, बृशहर और जुबल के भागों में वह भना दिया जाता है ;

(ख) यदि हा, तो इसके क्या कारण हैं; और

(ग) इस विभेद के कब तक दूर हो जाने की सम्भावना है ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री बालार) : (क) जी हा ।

(ख) तथा (ग). सरकार यह नहीं समझती कि डेउंग और कुमारसेन सब-तहसीलों की परिस्थितियों की तुलना शिमला तथा उन अन्य स्थानों से की जा सकती है जहाँ प्रतिकरात्मक भत्ता मंजूर किया गया है ।

Merit Scholarships

148. *Shri S. R. Arumugham*: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether any competitive examination was held in Madras State in the month of September for the award of Central Government Merit Scholarships in public schools;

(b) how many students appeared for this examination and how many of them were found eligible for the scholarships; and

(c) what is the age group prescribed for the award of this scholarship?

The Minister of State in the Ministry of Education and Scientific Research (*Dr. K. L. Shrinani*): (a) Yes, Sir.

(b) 101 candidates appeared of whom 41 qualified for being called for the interview held by the Central Selection Committee. The number of candidates finally selected for award of scholarships will be known only after the interviews have been completed in all the Centres in India.

(c) 5 to 12 years.